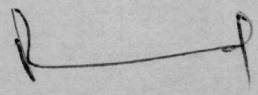


OA 1025/95

20.3.2001 Hon. Mr. Justice R. R. K. Tivedi, VC
Hon. Mr. S. Biswas, A.M.

Shri O.P. Gupta learned Counsel
for the applicant states that this OA
may be dismissed as infructuous.
Shri Ashok Mohan learned Counsel
for the respondents has submitted that
the promotion claimed in the OA has
already been granted and he has
no objection. The OA is accordingly
dismissed as infructuous. No order
as to costs.

S. B. Ch
A.M.


VC

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